

DIVISION BENCH

ITEM NO.135 to 149

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 7th May, 2024

Attendance-Cum-Order Sheet of the Hearing

ITEM NO.135 – CP No.206/ALD/2020

NAME OF THE COMPANY	ANURAG AGARWAL & ANR V/S DWARIKA INFRABUILDTECH PVT LTD & ORS
UNDER SECTION	59 OF COMPANIES ACT, 2013

ITEM NO.136 –IA NO.25/2023 & IA NO.76/2023 IN CP No.190/ALD/2020

NAME OF THE COMPANY	MADHUSUDAN VEHICLES PVT LTD V/S SHIVAM TRADERS & HIRE PURCHASE PVT LTD
UNDER SECTION	73(4) OF COMPANIES ACT 2013 R/W 45QA OF RBI ACT, 1934

ITEM NO.137 –IA NO.26/2023 & IA NO.77/2023 IN CP No.14/ALD/2021

NAME OF THE COMPANY	MADHUSUDAN MOTORS PVT LTD V/S SHIVAM TRADERS & HIRE PURCHASE PVT LTD
UNDER SECTION	73(4) OF COMPANIES ACT 2013 R/W 45QA OF RBI ACT, 1934

**ITEM NO.138 –IA NO.184/2020, CA NO.185/2020, CA NO.186/2020, CA
NO.11/2021, MA NO.03/2021, MA NO.15/2021 & CONT. A. NO.2/2022 IN
CP No.153/ALD/2020**

NAME OF THE COMPANY	RACHIT AGARWAL & ORS V/S MADHUSUDAN MOTORS PVT LTD & ORS
UNDER SECTION	241/244 OF COMPANIES ACT, 2013

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ITEM NO.139 –CA NO.49/2021 IN CP No.154/ALD/2020

NAME OF THE COMPANY	RAVI SHANKER & ORS V/S MADHUSUDAN MOTORS PVT LTD & ORS
UNDER SECTION	241/244 OF COMPANIES ACT, 2013

**ITEM NO.140 –CA NO.10/2021, CA NO.19/2021, MA NO.16/2021 & CONT.
A. NO.4/2022 IN CP No.171/ALD/2020**

NAME OF THE COMPANY	RACHIT AGARWAL & ANR V/S MADHUSUDAN VEHICLES PVT LTD & ORS
UNDER SECTION	241/244 OF COMPANIES ACT, 2013

ITEM NO.141 –CA NO.48/2021 IN CP No.172/ALD/2020

NAME OF THE COMPANY	DEEPENDRA SHANKER AGARWAL & ORS V/S MADHUSUDAN VEHICLES PVT LTD & ORS
UNDER SECTION	241/244 OF COMPANIES ACT, 2013

ITEM NO.142 – CA NO.23/2021 IN CP No.191/ALD/2020

NAME OF THE COMPANY	DAYA SHANKER RAVI SHANKER AOP V/S ANANT BUILDCON PVT LTD & ORS
UNDER SECTION	241/242 R/W 98 OF COMPANIES ACT, 2013

ITEM NO.143 –IA NO.45/2022 IN CP No.17/ALD/2021

NAME OF THE COMPANY	MADHAV COLONIZERS PVT LTD & ORS V/S M/S MUKUND SHELTERS PVT LTD & ORS
UNDER SECTION	241/244 OF COMPANIES ACT, 2013

**ITEM NO.144– IA NO.05/2021, CA NO.17/2022, IA NO.28/2022, IA
NO.29/2023 & IA NO.30/2023 IN CP No.21/ALD/2021**

NAME OF THE COMPANY	DAYA SHANKER RAVI SHANKER AOP & ORS V/S SHIVAM TRADERS & HIRE PURCHASE PVT LTD & ORS
UNDER SECTION	241/242 R/W 59,62 OF COMPANIES ACT, 2013

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ITEM NO.145 – CA NO.50/2021 & CA NO.60/2021 IN CP No.26/ALD/2021

NAME OF THE COMPANY	DAYA SHANKER RAVI SHANKER AOP V/S SHANKER ASHIYANA PVT LTD & ORS
UNDER SECTION	241/242 OF COMPANIES ACT, 2013

ITEM NO.146 –CA NO.47/2021 IN CP No.27/ALD/2021

NAME OF THE COMPANY	DAYA SHANKER RAVI SHANKER AOP & ANR V/S SHREE GANESH BUILDTECH INDIA PVT LTD & ORS
UNDER SECTION	241/242 OF COMPANIES ACT, 2013

ITEM NO.147 –CA NO.53/2021 & CA NO.59/2021 IN CP No.28/ALD/2021

NAME OF THE COMPANY	DAYA SHANKER RAVI SHANKER AOP V/S M/S CHANDRAMAUL PROPERTIES PVT LTD & ORS
UNDER SECTION	241/242 R/W 59,62 OF COMPANIES ACT, 2013

ITEM NO.148–CA NO.51/2021 & CA NO.52/2021 IN CP No.31/ALD/2021

NAME OF THE COMPANY	DAYA SHANKER RAVI SHANKER AOP V/S M/S SHREEJI APARTMENTS PVT LTD & ORS
UNDER SECTION	241/242 OF COMPANIES ACT, 2013

ITEM NO.149 –IA NO.06/2023 IN CP No.03/ALD/2023

NAME OF THE COMPANY	ANURAG AGARWAL & ANR V/S DWARIKA INFRABUILDTECH PVT LTD & ORS
UNDER SECTION	241/242 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Anand Chhibbar, Sr. Adv.
assisted by Sh. Ravi Kapoor,
& Sh. Rahul Agarwal, Adv.

*: For the Petitioner in Item Nos.135 to
138, 140, 142, 144 to 149 & Res.
in item nos.139, 141 & 143*

Sh. Arun Saxena, with
Ms. Nalini, Adv.

*: For Respondents in Item Nos.135 to
138, 140, 142, 144 to 149
& Petitioner in item nos.139, 141 & 143*

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ORDER

ITEM NO.136 –IA NO.25/2023 & IA NO.76/2023 IN CP No.190/ALD/2020

ITEM NO.137 –IA NO.26/2023 & IA NO.77/2023 IN CP No.14/ALD/2021

Ld. Counsels representing the parties are present.

1. At the joint request of the Ld. Counsels representing the parties, the matter is adjourned for 30th May, 2024. All other connected matters be also put up on the same date.
2. The photocopy of this order be placed on record in all the connected matters.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

7th May, 2024

Kavya Prakash Srivastava
(Stenographer)